## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

PETITION NUMBER

: TCP/106/2016

NAME OF THE PETITIONER(S)

: S.K. Ganesan & 4 others

NAME OF THE RESPONDENT(S)

: M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

D. Tayalahhi (Advocati) for petitioners KSR & Co Company Secretaries Up.,

D. Lall

Ru RI-L6

J.v.P. SaiviL

Cibo Vishno T. v.P. Caiviha

## ORDER

Counsel for petitioner present. Counsel for R1 to R6 present. Counsel representing R7 to R9 called absent. Counsels present today reported that process of mediation is going on. At their request, time extended for reporting the progress. Put up on 11.01.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)